

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1896
ANSWERED ON:17.07.2009
ATROCITIES AGAINST WOMEN
Chauhan Shri Sanjay Singh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Women (NCW) has received complaints from various quarters including State Government in regard to crimes/atrocities committed against women during each of the last three years;
- (b) if so, the details thereof alongwith the action taken thereon during the above period, till date, State-wise; and
- (c) the effective steps taken/proposed to be taken by the National Commission for Women/Government to check such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) Complaints in regard to crimes/atrocities committed against women as registered by the National Commission for Women during August, 2006 to July, 2009 State-wise are given in Annexure I to III.

The efforts of the NCW in the last three years have been to try and reconcile the differences between the disputing parties and to maintain harmony Or that there is mutual consent for divorce. The complaints are also forwarded to the concerned authorities for investigation i.e. lodging of FIR, conducting of inquiry, providing legal aid and strict follow up is maintained.

(c) Besides forwarding the complaints to the State Governments and also in appropriate cases conducting a detailed inquiry, the Commission also conducts & nation-wide Legal Awareness Camps so as to empower the rural women and educate them of their rights under various laws.